

Company: Sol Infotech Pvt. Ltd.

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Bihar Buildings (Lease, Rent And Eviction) (Control Amendment) Act, 1953

5 of 1953

CONTENTS

- 1. Section 1
- 2. Section 2
- 3. Section 3
- 4. Section 4
- 5. Section 5
- 6. Repeal And Savings

Bihar Buildings (Lease, Rent And Eviction) (Control Amendment) Act, 1953

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- **1.** Section 1 :-
- 2. Section 2 :-
- 3. Section 3 :-
- 4. Section 4 :-

5. Section 5 :-

Amendments incorporated in the Bihar Buildings (Lease, Rent and Eviction) Control Act, 1947 at appropriate places].

6. Repeal And Savings :-

(1) The Bihar Buildings (Lease, Rent and Eviction) Control (Amendment) Act, 1951 (Bihar Act XXXVIII of 1951 and the Bihar Buildings (Lease, Rent and Eviction) Control (Continuance) Ordinance, 1952 (Bihar Ordinance No. V of 1952), are hereby repealed. (2) Notwithstanding such repeal, anything done or any action taken in exercise of any power conferred by or under the said Act, as continued in force by the said Ordinance, shall be deemed to have been done or taken in exercise of the powers conferred by the said Act, as amended by Section 2 of this were in force on the day on which such thing or action was done or taken.